

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(2) C.P.-(IB)-1750/9/(MB)/NCLT/2017

CORAM:

Present :SH. B.S.V. PRAKASH KUMAR,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 04.07.2018

NAME OF THE PARTIES: Cotmac Industrial Trading Pvt. Ltd.
V/s.
Integrated Equipment India Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 9 of I&B Code 2016.

ORDER

1. The Learned Representative of the Petitioner is present.
2. The matter is adjourned to **17.07.2018**.

SD/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

04.07.2018.
Gajanan